

DIVISION BENCH
COURT - I

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/353(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

IN THE MATTER OF	INVENT ASSETS SECURITISATION ANDRECONSTRUCTION PRIVATE LIMITED VS MR. AMARTYA DUTTA GUPTA THE PERSONAL GUARANTOR OF M/S UNIT CONSTRUCTION COMPANY PRIVATE LIMITED
UNDER SECTION	SECTION 95(1)

Appearance via video conference/physically

For the Financial Creditor

Ms. Raina Birla, Adv.

For RP

Ms. Namrata Basu, Adv.

ORDER

1. Ld. Counsel for the Financial Creditor present. Ld. Counsel for the RP present.
2. Post this matter on **31.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**